NATIONAL COMPANIS LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|------------------|----------|----------------|---------|---|--|
| CP No. 16/17 | - | For hearing | 241-242 | India Awake for Transparency Vs Hasham Investment & Trading Company | |

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|------------|-----------------------------------|---------------------------|-----------|
| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
| 1. | PRATHAP, K 9742798422 | Appliant | Holloof |
| ۷. | SAJI-J. JOHN SPJ LE | egal Adocale ho Respon | sel. |

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Both sides have filed written submissions. Already we have heard the oral arguments on both the sides. List it for orders on 09.03.2018.

Member (T)

Member (J)